

October 04, 2024

RBI releases draft circular on Forms of Business and Prudential Regulation for Investments

The Reserve Bank of India today released the draft circular on '<u>Forms of Business</u> and <u>Prudential Regulation for Investments</u>'. Comments on the draft circular are invited from banks and other stakeholders by **November 20, 2024**.

Feedback on the draft circular may be forwarded to:

The Chief General Manager Registration and Authorisation Group Department of Regulation, Central Office 12th/13th Floor, Reserve Bank of India Central Office Building Shahid Bhagat Singh Marg, Fort Mumbai – 400001 or

by <u>email</u> with subject line "Feedback on Draft circular on Forms of Business and Prudential Regulation for Investments".

Background

Paragraphs 4 and 5 of the <u>Master Direction- Reserve Bank of India (Financial</u> <u>Services provided by Banks) Directions, 2016</u> consolidate the regulations on forms of business and prudential regulation for investments by banks. The Reserve Bank has reviewed these regulations with an objective to ringfence the banks' core business from other risk bearing non-core businesses as well as to provide operational freedom to banks for making investments in financial services/non-financial services companies and Alternative Investment Funds.

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